

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1355/(MAH)/2017



CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: India Ener-Gen Pvt. Ltd.
V/s.
D.S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	CA Shephali	for the respondent	
2	Adv. Minal Dedhia i/b Malvi Ranchoddas P. W. (1)	Advocate for Petitioner	

Adjourned by Consent
to 19/12/2017

ORDER

CP No. 1355/I&BP/NCLT/MB/MAH/2017

Counsel for both parties are present.

For the parties having reported that their claims are almost likely to be settled, at their request, list this matter on **19.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)